

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.2013/2014

New Delhi, this the 23rd day of October, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

Sh. Naveen Kumar Rana
S/o Sh. Azad Singh,
R/o House No.10, Rana Pana
Village And Post Office Qutubgarh,
Delhi-110039. -Applicant

(By Advocate: Present None)

Versus

1. Delhi Transport Corporation
Through its Chairman
I.P. Estate HQ.
Delhi-110002.
2. Depot Manager,
Kanjhawala Depot
At Kanjhawala, Delhi-110081. - Respondents

(By Advocate: Ms. Mona Sinha for Ms. Ruchira Gupta)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

The applicant has not been appearing on several dates from 09.02.2018. Hence, the OA is dismissed in default for non-prosecution.

(A.K.Bishnoi)
Member(A)

**(S.N. Terdal)
Member (J)**

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